

INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD BENCHES, AHMEDABAD

LIST OF ORDERS TO BE PRONOUNCED ON 30.04.2026

S.No.	ITA/MA/SA No.	Assessee name	Bench	Date of Hearing	Result
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Author : Dr BRR Kumar, VP

Co-author: Ms. Suchitra Kamble, JM

1 & 2	IT(SS)A No.98 & 116/Ahd/2025	Dhiren Rambhai Bharwad & Dharnidhar Developers Vs. ACIT	B	19.02.2026	Partly Allowed
3 & 4	ITA Nos.302-303/Ahd/2026	Madhya Gujarat Vij Co. Ltd.	D	27.04.2026	Allowed for statistical purposes
5	ITA No.2168/Ahd/2025	Shri Kutch Vagad Jain Shwetambar Murtupujak Visa Shrimali Sat Chovisi Samaj	D	27.04.2026	Allowed for statistical purposes
6	ITA No.724/Ahd/2026	Sacmi Engineering India Pvt. Ltd.	D	27.04.2026	Allowed

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1 & 2	ITA No.560-576/Ahd/2023	Tirupati Retail (India) Pvt. Ltd. Vs. DCIT	A	25.02.2026	Appeal of the assessee is partly allowed and revenue is dismissed
3	ITA No.1472/Ahd/2024	Care Stock Broking Services Vs. ITO	A	24.02.2026	Allowed

for *Suchitra Kamble*
सहायक पंजीकार
ASSISTANT REGISTRAR
आयकर अपीलिय अधिकरण
INCOME TAX APPELLATE TRIBUNAL
अहमदाबाद / AHMEDABAD